

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 395 OF 2017 &
IA NO. 820 OF 2017**

Dated : 5th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

BSES Yamuna Power Limited **Appellant(s)**
Delhi Electricity Regulatory Commission **Respondent(s)**

Versus

Counsel for the Appellant(s) : Mr. Hasan Murtaza
Counsel for the Respondent(s) : Mr. Naveen Hegde for
Mr. Nikhil Nayyar for R.1

ORDER

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on **11.02.2019**. Tag to Appeal No. 164 of 2015 & batch.

(S. D. Dubey)
Technical Member

Ts/js

(Justice Manjula Chellur)
Chairperson